

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
CP/6(AHM)2021

Proceedings under Section 241-242

IN THE MATTER OF:

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

Order delivered on 02/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv., Mr. Dhruvin Dosani for Adv. Mr. Masoom Shah.

For the Respondent : PCS, Mr. Vinit Nagar.

ORDER

Pleadings are complete.

Matter stands adjourned to 10.05.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**